

[*Translation*]

Espionage by Pakistani Nationals

348. SHRI MRUTYUNJAYA NAYAK: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to the Unstarred Question No. 2685 on March 12, 1992 regarding espionage by Pakistani Nationals and state:

(a) whether the information in regard to parts (a) to (c) of the question has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons for delay in his regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir.

(b) According to the available information, 6 cases suspected espionage involving Pakistani nationals have come to notice during September, 1991 to February, 1992. Cases have been registered against the persons involved under the Official Secrets Act, 1923, IPC etc.

(c) Does not arise.

[*English*]

Legislation on Rent Control Law

349. SHRI SHRAVANKUMAR PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to bring forward a legislation on model rent control law for various metropolises;

(b) if so, the details thereof;

(c) whether any survey has been conducted regarding dwelling units lying vacant

but for the rent control law in Delhi, Bombay and other metropolises; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The Model Rent Control Law will be laid on the table of the Sabha in this Session. The objective is to balance the interests of landlords and tenants, expand the rental housing stock, permit periodic revision of rent, ensure better maintenance and speed up the adjudication of disputes.

(c) and (d). No specific survey has been conducted regarding dwelling units lying vacant on account of the rent control law, in Delhi, Bombay and other metropolises.

Primary Cooperative Societies

350. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Agricultural Credit Review Committee (ACRC) has suggested to the Government to evolve business development plans for Primary Cooperative Societies to make them economically viable; and

(b) if so, the reaction of the Government thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) For making the Primary Agricultural Cooperative Societies economically viable and thereby strengthening the rural credit delivery system, a Business Development Planning programme has been initiated by the Government in various States/UTs.